

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.426**

**IA/3930/ND/2023, IA/2411/ND/2023, IA/1476/ND/2023,  
IA/2211/ND/2023, IA/5520/ND/2022, IA/5860/ND/2023,  
IA/6649/ND/2023, IA/4964/ND/2023, IA/1853/ND/2024,  
IA/2543/ND/2024, Contempt Petition /14/ND/2023 IN IB/1059/ND/2018**

**IN THE MATTER OF:**

Concord Infrastructure Pvt Ltd	...	Applicant
Versus		
Shubhkamna Buildtech Pvt Ltd	...	Respondent

**Under Section 9 (IBC)**

**Order delivered on 05.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)  
DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Adv. Sandeep Kumar, Adv. Advindresh Upadhyay Adv. Saurabh Kumar in IA No.4964/2023, Adv. Tarun Gupta, Adv. Hirday Viridi in IA/3930/ND/2023, Adv. Shivam Kumar in IA/2211/ND/2023 & 2411/ND/2023, Adv. Tabassum Sahanaz in IA/5860/ND/2023, Adv. Priyanshu Upadhyay Adv. Madhur Mahajan in IA 5520/2020, Adv. Jayaditya Gupta in IA NO. 2543 and 1853 of 2024
For the Respondent	: Sr. Standing Counsel Satish Aggarwala Adv. GaganVaswani, in Contempt Petition/14/ND/2023
For the RP	: Adv. Abhishek Anand, Adv. Nipun Gautam, Adv. Karan Kohli, Adv. Komal in all IAs'
For the Income Tax	: Adv. Indruj Singh Rai, Adv. Rahul Singh, Adv. Sanjeev Menon

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **08.08.2024**.

**Sd/-**

**DR. SANJEEV RANJAN  
MEMBER (TECHNICAL)**